NATIONAL COIVIPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 38/BB/		For filing	Rule-6	Orix Auto Infrastructure Services Ltd.
2017	-	objections	of I&B	Vs Ilantus Technologies Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SHISHIRA AMARWATH 9738129600

RESPONDENT

ORDER

Counsel for petitioner is absent. Counsel for respondent is also present. He has filed objections on behalf of respondent. For hearing on the main petition list it on 28.09.17.

MEMBER(J)

MEMBER(T)